GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

STARRED QUESTION NO. *477

ANSWERED ON 03.04.2025

INTERLINKING OF RIVERS PROJECT

*477. SHRI RAMASAHAYAM RAGHURAM REDDY

Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of the progress made by the Government in furtherance of interlinking of rivers;

(b) whether the Government has conducted an exercise to estimate the level of displacements that may occur

in the course of implementation of such a project and if so, the details thereof;

(c) whether the Government has come up with a comprehensive plan for the rehabilitation of such displaced persons; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF JAL SHAKTI

(SHRI C R PAATIL)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. *477 TO BE ANSWERED ON 03.04.2025 IN LOK SABHA REGARDING "INTERLINKING OF RIVERS PROJECT"

(a) The Government of India formulated a National Perspective Plan (NPP) in the year 1980 and the National Water Development Agency (NWDA) has been entrusted with the work of Interlinking Rivers (ILR) under the NPP. 30 ILR projects have been identified under the NPP, 16 link projects under Peninsular component and 14 under Himalayan component. The Government of India has accorded top priority to the ILR Programme. Out of the 30 ILR projects under the NPP, Detailed Project Reports (DPRs) of 11 link projects, Feasibility Reports (FRs) of 26 link projects, and Pre-Feasibility Reports (PFRs) of all the 30 link projects have been identified as "Priority link projects", viz; the Ken-Betwa Link Project, the Godavari-Cauvery Link Project (comprising 3 links) and the Modified Parbati-Kalisindh-Chambal (Modified PKC) Link Project. The Ken-Betwa Link Project (KBLP) is the first ILR project, implementation of which has started. The details and status of ILR Projects under the NPP is given at **Annexure.**

(b) to (d) The ILR projects are water transfer projects and like other water resources projects, these projects also have issues related to the displacement of the project affected people and their Resettlement and Rehabilitation (R&R). In order to deal effectively with such issues, detailed studies on displacements involved in the respective link projects along with the socio-economic surveys are carried out during the preparation of their DPRs. Details of the socio-economic analysis and the R&R plan are mentioned in the DPRs, with complete information on submergence area, number of Project Affected Families (PAFs), land acquisition required, cost involved, and the details of land compensation and the R&R of PAFs. The R&R of PAFs and land acquisition for the ILR projects are carried out by the respective party State Governments, in accordance with the provisions contained in the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013.

As for the only ongoing ILR project of KBLP, a Monitoring Committee for R&R has been constituted under the Chairmanship of the Secretary, Department of Land Resources, Ministry of Rural Development, Government of India, comprising of various stake holding Departments both at the Central and State levels; to oversee the effective implementation and monitoring of land acquisition and the R&R Plan for the project.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. *477 TO BE ANSWERED ON 03.04.2025 REGARDING "INTERLINKING OF RIVERS PROJECT"

Details and Current Status of ILR projects under the NPP

Sl. No	Name	States benefited	Status
1	a. Mahanadi (Manibhadra) - Godavari	Andhra Pradesh (AP)	FR completed
	(Dowlaiswaram) link	and Odisha	
	b. Alternate Mahanadi (Barmul) – Rushikulya	AP and Odisha	FR completed
	– Godavari (Dowlaiswaram) link		
2	Godavari (Polavaram) - Krishna (Vijayawada)	AP	FR completed
	link @		
3	a. Godavari (Inchampalli) - Krishna	Telangana	FR completed
	(Nagarjunasagar) link		
	b. Alternate Godavari (Inchampalli) -	Telangana	DPR completed
	Krishna (Nagarjunasagar) link *		
4	Godavari (Inchampalli/ SSMPP)	Telangana and AP	DPR completed
	Krishna (Pulichintala) link		
5	a. Krishna (Nagarjunasagar) - Pennar	AP	FR completed
	(Somasila) link		
	b. Alternate Krishna (Nagarjunasagar) - Pennar	AP	DPR completed
	(Somasila) link *	1.2	D (D D D 1 1
6	Krishna (Srisailam) – Pennar link	AP	Draft DPR completed
7	Krishna (Almatti) – Pennar link	AP and Karnataka	Draft DPR completed
8	a. Pennar (Somasila) - Cauvery (Grand	AP, Tamil Nadu and	FR completed
	Anicut) link	Puducherry	
	b. Alternate Pennar (Somasila) - Cauvery	AP, Tamil Nadu and	DPR completed
	(Grand Anicut) link *	Puducherry	
9	Cauvery (Kattalai) - Vaigai -Gundar link	Tamil Nadu	DPR completed
10	a. Parbati –Kalisindh - Chambal link	Madhya Pradesh (MP)	FR completed
		and Rajasthan	
	b. Modified Parbati – Kalisindh-Chambal link	MP and Rajasthan	Draft PFR completed
11	(duly integrated with ERCP)		
11	Damanganga - Pinjal link	Maharashtra	DPR completed
10	Dan Tani Manusa 1, 1991-	Cuienst - 1	
12	Par-Tapi-Narmada link	Gujarat and	DPR completed
10	Kara Data 11.1	Maharashtra	
13	Ken-Betwa link	Uttar Pradesh (UP) and	DPR completed
		MP	and project is under
14	Dombo Ashankovil Voinner lint	Tomil Nady and Varia	implementation FR completed
14 15	Pamba - Achankovil - Vaippar link	Tamil Nadu and Kerala	FR completed
	Bedti - Varda link @@	Karnataka	DPR completed
16	Netravati – Hemavati link**	Karnataka	PFR completed

Peninsular Component

* Due to pending consensus on Manibhadra and Inchampalli dams, Alternate study to divert unutilized waters of Godavari River was carried out and DPR of Godavari (Inchampalli/ Janampet) – Krishna (Nagarjunasagar) - Pennar (Somasila) – Cauvery (Grand Anicut) link projects was completed. Godavari- Cauvery (Grand Anicut) link project has been prepared comprising of Godavari (Inchampalli/Janampet) - Krishna (Nagarjunasagar), Krishna (Nagarjunasagar) - Pennar (Somasila) and Pennar (Somasila)-Cauvery (Grand Anicut) link projects.

** Further studies are not taken up since after implementation of Yettinahole project by Govt. of Karnataka, no surplus water is available in Netravati basin for diversion through this link.

(a) Godavari (Polavaram) – Krishna (Vijayawada) link – The project has been taken up by Government of Andhra Pradesh.

(a) Bedti – Varda link – DPR was prepared directly after preparation of its PFR, no FR was prepared.

Sl. No	Name	States / Countries	Status
		benefited	
1.	Kosi-Mechi link	Bihar and Nepal	PFR completed
2.	Kosi-Ghaghra link	Bihar, Uttar Pradesh	FR completed
		(UP) and Nepal	
3.	Gandak - Ganga link	UP and Nepal	FR completed
4.	Ghaghra - Yamuna link	UP and Nepal	Draft FR completed
5.	Sarda - Yamuna link	UP and Uttarakhand	FR completed
6.	Yamuna-Rajasthan link	Haryana and	FR completed
		Rajasthan	
7.	Rajasthan-Sabarmati link	Rajasthan and Gujarat	FR completed
8.	Chunar-Sone Barrage link	Bihar and UP	Draft FR completed
9.	Sone Dam - Southern	Bihar and Jharkhand	Draft FR completed
	Tributaries of Ganga link		
10.	Manas-Sankosh-Tista-Ganga	Assam, West Bengal	FR completed
	(M-S-T-G) link	(WB) and Bihar	
11.	Jogighopa-Tista-Farakka link (Alternative to M-	Assam, WB and Bihar	PFR completed (proposal
	S-T-G)		has been
			dropped)
12.	Farakka-Sundarbans link	WB	FR completed
13.	Ganga (Farakka) - Damodar-	WB, Odisha and	FR completed
	Subarnarekha link	Jharkhand	
14.	Subarnarekha-Mahanadi link	WB and Odisha	FR completed

<u>Himalayan Component</u>
